

DA - 510/96

1./ 24.10.96. Shri S.N. Mishra, the counsel for the applicant.

Heard learned counsel for the applicant on the point of admission. Admit. Issue notices upon the respondents. Written statement may be filed within four weeks. Rejoinder, if any, may be filed within two weeks thereafter. List it on 10th of December, 1996 before the Registrar for completion of pleadings.

Requisites to be filed within one week.

/CBS/  
Letter received  
kept in file  
w/t/1996

2/10.12.96

Adjourned to 11.02.1997 for hearing.

SKJ

(V.N. Mehrotra)  
Vice-chairman.

(D.Purkayastha )  
Member (J)

3/11.2.1997

None for the parties. ~~Two~~ wrongly listed.

Let this case be placed before the Hon'ble Bench for direction on 17.2.1997.

( S.P.Sinha )  
Dy.Registrar I/C

4./ ~~xxx~~ 17.2.97. W/S has not been filed so far. The learned Sr. Standing Counsel prays for four weeks time to file W/S. Allowed. Rejoinder, if any, may be filed within two weeks thereafter. List it on 29.4.97 before the Registrar for completion of records.

/CBS/

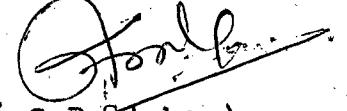
(V.N. Mehrotra)

Vice-chairman

5/29/4.1997

None for the parties. No W/s has yet been filed though sufficient time was given by ~~xxxxxxxx~~ the Hon'ble Bench vide order no. 4 dated 17.2.1997. In the circumstances, let the case be again placed before the Hon'ble Bench for direction on 16.5.1997.

MPS.

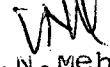
  
( S.P. Sinha )  
Dy. Registrar I/c

6/16.05.97

*W/S filed on be  
half of respondent  
filed on 2.6.97  
and file advised  
to 2.6.97*

W/s not filed so far. Learned Sr. Standing Counsel for the respondents ~~xxxxxxxx~~ states that Shri S.C. Dubey, Addl. Standing Counsel shall file W/s in this case. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter.

List on 24.07.1997 for direction.

  
( V.N. Mehrotra )  
Vice-Chairman

SKJ

The Counsel for the Respondent  
filed an affidavit on 2.6.97  
made by Shri N. Namascrayam,  
Officer of the Office which appears  
to be not in formal and  
made before the Oath Commissioner.  
Hence, this has been placed for  
consideration & action. *11/19/97*  
5/19/97

O.A.: 510/96

07/24/07.97

None for the applicant.

Pleadings in this case are complete. Enter it  
in the Ready List.

SKJ

(V.N.Mehrotra)  
Vice-Chairman

8/16.3.1999

Shri S.N.Mishra, counsel for the applicant.

As the pleadings in this case are complete,  
let it be listed for hearing before the appropriate  
Bench on 18.5.1999.

MPS.

( L.R.K.Prasad )  
Member (A)

( S.Narayan )  
Vice-Chairman

9/18.05.99

For want of time hearing is adjourned to  
18.08.1999.

SKJ

Member (A)

(S.Narayan)  
Vice-Chairman

10/18.08.99

For want of time, the hearing is adjourned to

29.09.1999.

SKJ

(L.Hmingliana)  
Member (A)

(S.Narayan)  
Vice-Chairman

11./ 29.9.99.

For want of time, list it on 12.10.99 for hearing.

Appearance  
Slip filed by  
Ad.S.C.  
N. Topre  
6-10-99

/CBS/

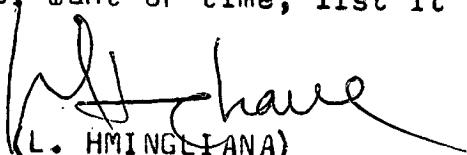
(L. HMINGLIANA)  
MEMBER (A)

(S. NARAYAN)  
VICE-CHAIRMAN

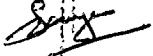
12./ 12.10.99.

For want of time, list it on 7.12.99 for hearing.

/CBS/

  
(L. HMINGLIANA)

MEMBER (A)

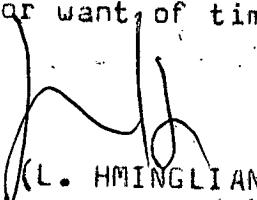
  
(S. NARAYAN)

VICE-CHAIRMAN

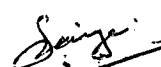
13./ 7.12.99.

For want of time, hearing is adjourned to 18.1.2000.

/CBS/

  
(L. HMINGLIANA)

MEMBER (A)

  
(S. NARAYAN)

VICE-CHAIRMAN

14/18.1.2000

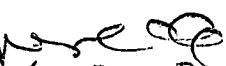
None for the applicant.  
Shri G.K. Agarwal, ASC for the respondents.

List it for hearing on 29.2.2000.

MES.

  
(Lakshman Jha)

Member (J)

  
(L.R.K. Prasad)

Member (A)

15/29.2.2000

None for the parties.

List it for hearing on 25.4.2000.

MPS.

  
(Lakshman Jha)

Member (J)

  
(L.R.K. Prasad)

Member (A)

16/25.4.2000 None for the applicant.

Sh. G.K.Agarwal, ASC, for the respondents.

List it for hearing on 31.5.2000 .

AKJ



(L.HMINGLIANA)  
MEMBER (A)



(L.JHA)  
MEMBER (J)

17/31.5.2000 None for the applicant.

Sh. G.K.Agarwal, ASC, for the respondents.

It appears from the record that the applicant is not taking ~~xxpx~~ interest for the last several dates. Accordingly the OA is dismissed for default.

AKJ



(L.HMINGLIANA)  
MEMBER (A)



(L.JHA)  
MEMBER (J)